Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: INFO-DRIVE SOFTWARE LIMITED Date of Commencement of Liquidation: 06-04-2022; List of Stakeholders as on Date: 10-06-2022; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digitof registration number: 10217

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	9366823	0				0	NA
2	Liquidation costs incurred till date	0	47741	0				0	NA
3	Secured financial creditors	0	0	0				0	Annexure 3
4	Unsecured financial creditors	0	0	0				0	Annexure 4
5	Operational creditors (Workmen)	0	0	0				0	Annexure 5
6	Operational creditors (Employees)	0	0	0				0	Annexure 6
7	Operational creditors (Government Dues)	3	174368660	3	174273843		94817	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	6096151	2	6036151		60000	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	10	81363840	10	81363840			0	Annexure 9
Total		15	271243215	15	261673834		154817	0	